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C.A.No. 7392 OF 2003
ITEM No.3

Court No. 5

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.1 IN Civil Appeal No.7392/2003

TVL. SOUTHERN AGRIFURANE INDS.LTD.

Appellant (s)

VERSUS

COMMERCIAL TAX OFFICER & ANR.

Respondent (s)

(For directions)
(With Office Report)

Date : 23/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s) Mr. K.K. Mani, Adv.

For Respondent (s) Mr. S. Prasad, Adv.
Mr. Gopala Krishnan, Adv.
Mr. Abhay Kumar, Adv.
Mr. P.N. Ramalingam, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R

Counsel states that the demanded tax will be paid within 8 weeks and therefore he is not pressing this application. The Interlocutory Application is disposed of accordingly.

(S. Thapar)
PS to Registrar

(V.P. Tyagi)
Court Master